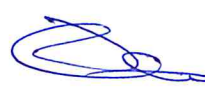


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/ BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	T.S. RAVIKUMAR Venkata Law Zone 9448258996	Petitioner	

**ORDER**

Counsel for petitioner is present. He has filed Memo along with copy of Indian Postal Website track that, Notice was served on the Respondent/Corporate Debtor. M/s Argus Partner, Advocate offer to file vakalath for Respondent/Corporate Debtor and Memo is filed. For filing vakalath and for filing objections/counter time granted till 08/12/2017.

  
**Member (T)**

  
**Member (J)**